

CANTONMENT ACT

***560. Shri Bansal:** Will the Minister of Defence be pleased to state what steps are being taken to consult public opinion in the cantonments in regard to the proposed legislation to amend the present Cantonment Act?

The Deputy Minister of Defence (Sardar Majithia): The hon. Member will recollect that while piloting the Cantonments (Amendment) Bill, 1953, I had informed the House that Government would first take preliminary action by way of

(a) delegation of powers to Civil Area Committee; and

(b) excision of Civil Areas from Cantonments which the military no longer required,

and if experience indicated that further changes were necessary, Government would be willing to consider comprehensive legislation in this respect.

Therefore the question of getting public opinion will arise when necessary legislation is brought forward.

श्री भक्त दर्शन : क्या म जान सकता हूँ इस सम्बन्ध में माननीय मंत्री महोदय इस मुद्दा पर भी विचार कर रहे हैं कि जो संसद-सदस्य इस से विशेष सम्बन्धित हैं उन की राय भी ले ली जाये ?

रक्षा संगठन मंत्री (श्री त्यागी) : मैं आप की इजाजत से कहना चाहता हूँ कि असल म गवर्नमेंट ने अपनी राय करीब करीब कायम कर ली है। लेकिन उस के एलान से पहले मैंने खुद अपनी जिम्मेवारी पर यह तय किया कि बहुत जल्दी उन कैंटनमेंटों का एक एक नुमाइन्दा बुला कर बातचीत कर ली जाय जहाँ जहाँ पर कि सिविल एरिया कमेटी है। उन से सलाह करने के बाद फिर गवर्नमेंट अपनी राय को जाहिर करेगी।

श्री एन० एल० जोशी : क्या मैं यह जान सकता हूँ कि सरकार ने एक समिति

अधिकारियों की इस की जांच के लिये नियुक्त की थी ?

Sardar Majithia: If the hon. Member is thinking about excision, there was a Committee which the Government formed consisting of the Joint Secretary, DMLC, and others, which has gone into this question. They have submitted a very comprehensive report. I think day after tomorrow a question on that matter will be coming up in other House when fuller details will be given.

EDUCATED UNEMPLOYMENT

***561. Shri Dabhi:** Will the Minister of Education be pleased to state:

(a) whether the Bombay Government have submitted any proposals regarding the opening of new primary schools in the rural areas of the State with a view to combating unemployment among the educated;

(b) if the answer to part (a) above be in the affirmative, what those proposals are; and

(c) whether Government have accepted those proposals?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes.

(b) The proposals involve the employment of 10,300 rural teachers.

(c) Yes. Government have so far allotted 4,000 teachers to the Bombay Government under their scheme of relief to the educated unemployed.

Shri Dabhi: What will be the total estimated expenditure on this account? How much will the Central Government be called upon to contribute?

Dr. M. M. Das: In the first year of appointment, the Central Government will pay 75 per cent. of the total expenditure. The total amount that has been sanctioned up till now for the State of Bombay is Rs. 19,25,000.

Shri Dabhi: For how many years will the Central Government contribute?